

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

ORIGINAL APPLICATION NO.060/01078/2019
Chandigarh, this the 17th day of October, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

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Surinder Pal

son of late Amar Chand,

aged 61 years,

resident of H. No. 1131,

Sector 67, SAS Nagar, Mohali,

District Mohali – 160062.

Group- C.

....Applicant

(Present: Mr. R.K. Handa, Advocate)

Versus

1. Union Territory Chandigarh through its Secretary, Home Department, Mini Secretariat, Sector 9, Chandigarh – 160009.
2. Inspector General of Police, U.T. Chandigarh, Headquarter, Sector 9, UT Chandigarh – 160009.
3. Senior Superintendent of Police, U.T. Chandigarh, Headquarter Police, Sector 9, U.T. Chandigarh – 160009.
4. Accountant General (A&E) Office, U.T. SCO No. 20, Sector 17/B, Chandigarh, through its Superintendent- 160017.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Heard.

2. Learned counsel submitted that the GPF amount was to be released in the year 2010 but the same has been released in the year 2014 only, therefore, the respondents are liable to pay interest on the amount for the delayed period.

3. On the commencement of hearing, learned counsel very fairly submitted that a representation dated 24.02.2017 (Annexure A-6) filed by the applicant for award of interest on the delayed payment of GPF amount is still pending with the respondents and the applicant would be satisfied if a direction is issued to them to consider and decide his claim in accordance with law.

4. In view of the short prayer made on behalf of the applicant, this O.A. is disposed of, in limine, with a direction to the respondents to take a call and decide the claim, as raised by the applicant in indicated representation (Annexure A-6), in accordance with law. If the applicant is entitled for award of interest on delayed payment of GPF, the same be extended to him, otherwise a reasoned and speaking order be passed within a period of one month from the date of receipt of a copy of this order. No costs.

(NITA CHOWDHURY)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 17.10.2019

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